Name of the Corporate Debtor: Bombay Rayon Clothing Limited; Date of Commencement of CIRP: 24-04-2025; List of Creditors as on: 03-08-2025; Name of IP: Mr. Ram Singh Setia; Process Number: 1; Last 5 digitof registration number: 11935

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim		Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	3807335700	1	3807335700	100.00	0	0	778282308	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	0	NA
5	Operational creditors (Workmen)	18	553465	0	0	0.00	0	0	553465	Annexure 5
6	Operational creditors (Employees)	10	2100056	0	0	0.00	0	0	2100056	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	4063230	0	0	0.00	0	0	4063230	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		32	3814052451	1	3807335700	100.00	0	0	784999059	